NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.63/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No.12/2012		
NAME OF THE COMPANY	Sri Annapurna Bio-Protein Pvt. Ltd		
NAME OF THE PETITIONER(S)	Vemuri Shyam Prasad & (2) Others		
NAME OF THE RESPONDENT(S)	Sri Annapurna Bio-Protein Pvt. Ltd & Others		
UNDER SECTION	397/398		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Ragunandan Reco G. slupest	Sv. Adr Adrocale	9966622805	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P.H. Avvindh Pandin Sr Aduo Cate Mai vilus	22	9010613575	Jei VI
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Enclosed Order Sheet

ORDER

Heard. Shri R.Raghunandan Rao, Sr Counsel along with Shri G.Bhupesh, Learned Counsels for Petitioner; Shri Shri P.H.Arvindh Pandian, Sr. Counsel along with TVP Sai Vihari for Respondent No.2.

Both the Counsels submits that they are trying to settle the issue amicably between themselves and sought time for three weeks. Case is posted to 18.12.2017.

Member (T)

Member (J)

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